

IN THE HIGH COURT OF BOMBAY AT GOA
LD-VC-CW-205/2020

Ms. Kavya Jagdish Shetty

... Petitioner

Versus

Union of India & others

... Respondents

Mr. Jatin Ramaiya, Advocate for the Petitioner.

Mr. S. Karpe, Standing Counsel for the Central Government.

Mr. V. Tokekar, Advocate for Respondent No.2.

Coram:- M.S. SONAK &
SMT. M. S. JAWALKAR, JJ.

Date:- 2nd November, 2020

P. C.:

At the request of Mr. Ramaiya, we adjourn this matter to
25.11.2020.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.